

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 470 / (MAH)/20 17

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s.

Shirji Kraft Pvt. Ltd.

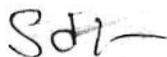
SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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CSA 470/(MAH)/ 2017.
ORDER.

1. None present.
2. This Petition is transferred from the Hon'ble High Court.
3. This Petition is in respect of Amalgamation Scheme.
4. Since no one is present Registry is directed to issue notice
to the ^{concerned} parties
5. Next Date of hearing is fixed on **21-06-2017**.

Date: 19-04- 2017.


M.K. SHRAWAT
MEMBER (JUDICIAL)